

Annexure-3

Name of the corporate debtor: Arya Filaments Pvt. Ltd.; Date of commencement of liquidation: 02/11/2023 (Date of Liquidation Order 02/11/2023 recd on 08/11/2023); List of stakeholders as on: 30/07/2026.

List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Union Bank of India	08-12-2023	15,52,50,208.36	15,52,50,208.36	Loan	15,52,50,208.36	No	Pari - passu charge by way of Hypothecation of entire current assets, Land & Building of Factory and Plant & MAchinery situated at factory of the borrower alongwith Kotak Mahindra Bank Ltd. under consortium funding in favour of UBI as security for repayment of the credit facilities granted to it.		36.77%	0	0	0	-	Claim received during Liquidation.
2	Kotak Mahindra Bank Limited	07-12-2023	29,49,80,879.42	18,37,66,865.80	Credit Facility / Arrangement	18,37,66,865.80	No	Pari - passu charge by way of Hypothecation of entire current assets, Land & Building of Factory and Plant & MAchinery situated at factory of the borrower alongwith UBI.		43.52%	0	0	0	11,12,14,013.62	Claim received during Liquidation.
Total			45,02,31,087.78	33,90,17,074.16		33,90,17,074.16				80.28%	0	0	0	11,12,14,013.62	